NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 341(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s. Max Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

None

ORDER

Present none.

Notice to the ROC, returnable on 10th November, 2017. Dasti.a. well.

(Ina Malhotra) Member (J)